

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION NO. 4833
TO BE ANSWERED ON 26.03.2018

CAG Authority

4833. DR. ANUPAM HAZRA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has taken any steps against the authority of Visva Bharati on the basis of points raised by Comptroller and Auditor General (CAG) authority during audit for the period 2014-16 and for non-compliance with the regulation relating to financial matters during the said period on the basis of complaint relating to irregular appointments in different posts of Visva Bharati; and

(b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(DR. SATYA PAL SINGH)

(a) & (b): The Visva Bharati has informed that there are Audit observations on irregular appointments in Visva-Bharati as included in the Inspection Reports for the year 2014-15 and 2015-16. The University has furnished its replies on the said observations to the concerned Audit authority.
